

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.572
TO BE ANSWERED ON 21.07.2022

**SUMMONING OF INDIAN AMBASSADORS OVER DEROGATORY RELIGIOUS
REMARKS**

572. SHRI JOHN BRITTAS:

SHRI ABDUL WAHAB:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) the details of foreign countries which had summoned Indian Ambassadors on the issue of derogatory remarks recently made against Prophet Muhammed;
- (b) the explanation offered by Indian diplomats to those countries; and
- (c) the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

- (a) Qatar, Kuwait, Pakistan, Iran, Indonesia, Malaysia, and Azerbaijan summoned Indian Ambassadors in connection with the remarks on Prophet Muhammed.
- (b) & (c) Our Ambassadors conveyed that the remarks were made by Individuals and, do not, in any manner, reflect the view of Government of India. In line with our civilizational heritage and cultural traditions, India accords highest respect to all religions.
